## GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF FINANCIAL SERVICES

# LOK SABHA UNSTARRED QUESTION NO. 155

To be answered on the 18th July 2022/Ashadha 27, 1944 (Saka)

### Privatisation of PSBs

#### 155. SHRI M.K. RAGHAVAN:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government is considering the proposal for privatisation of Public Sector Banks (PSBs) and if so, the details thereof;
- (b) whether the Government has any plans to dilute its share in PSBs and if so, the details thereof;
- (c) whether the Government has data regarding the percentage of its shareholding in various PSBs and if so, the details regarding Government's shareholding in various such banks; and
- (d) whether the Government has data regarding promoters other than the Government in PSBs, if so, the details regarding various other shareholders in such banks?

#### **ANSWER**

# THE MINISTER OF STATE FOR FINANCE (DR. BHAGWAT KARAD)

(a) to (d): In the Union Budget for the financial year 2021-22, Government's intent to take up privatisation of two Public Sector Banks (PSBs) and approval of a policy of strategic disinvestment of Public Sector Enterprises (PSEs) was announced. As per the highlights of the policy, the objectives of the policy include enablement of growth of public sector enterprises through infusion of private capital, thereby contributing to economic growth and new jobs, and financing of social sector and development programmes of the Government.

The shareholding pattern of PSBs including details of holding of Government of India, promoters other than the Government and other shareholders, is a public information available at the website of BSE limited and National Stock Exchange, as well as on the website of the individual PSB. The same is also periodically updated.

As per data available on the website of BSE limited, the shareholding pattern of public sector banks including holding of Government of India, promoters other than the Government and other shareholders as on 31.3.2022 is at Annex.

Further, banks raise equity capital from the market through qualified institutional placements and other routes, which results in dilution of the percentage shareholding of Government of India.

Lok Sabha Unstarred Question no. 155, regarding Privatisation of PSBs

Shareholding pattern of Public Sector Banks including holding of Government of India, promoters other than the Government and other shareholders as on 31.3.2022

	Shareholding as a % of total no. of shares		
Bank	Promoter & Promoter Group		
	of which, Government of India (President of India)	of which, other than Government of India (President of India)	Public & others
Bank of Baroda	63.97%	0%	36.03%
Bank of India	81.41%	0%	18.59%
Bank of Maharashtra	90.97%	0%	9.03%
Canara Bank	62.93%	0%	37.07%
Central Bank of India	93.08%	0%	6.92%
Indian Bank	79.86%	0%	20.14%
Indian Overseas Bank	96.38%	0%	3.62%
Punjab National Bank	73.15%	0%	26.85%
Punjab & Sind Bank	98.25%	0%	1.75%
State Bank of India	57.59%	0%	42.41%
UCO Bank	95.39%	0%	4.61%
Union Bank of India	83.49%	0%	16.51%

Source: BSE limited